

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No.256 of 2012 in
DFR No. 973 of 2012

Dated : 7th August, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Limited ... Appellant(s)
Versus

West Bengal Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s): Mr. Buddy Ranganadhan
Mr. Atul shanker Mathur
Ms. Shruti Verma
Mr. Debnath Ghosh
Mr. S. Mitra
Mr. Abhisar Bairagi

ORDER

I.A. No.256 of 2012
(Appl. for condonation of delay)

We have heard the learned counsel for the
Applicant/Appellant.

Post the matter for Orders on **08.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs